



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



No.103-2/2019-NSL-II

Date: 25th October 2019

To
The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001

Subject: Recommendations on 'Allotment of spectrum to Indian Railways for Public Safety and Security services' – regarding.


DoT through its letter No.L-14001/01/2019-NTG dated 27th February 2019 has informed that Indian Railways has proposed to install an Ultra-high-speed LTE based communication corridor along their network for Train-ground and Train-Train communication. In this connection Indian Railways has requested DoT to reserve 15 MHz of spectrum in 700 MHz band for the purpose and to begin with 10 MHz to be allocated free of cost as the proposal is devoid of any commercial gain, but only for enhancing security and passenger amenities. Through the said letter, DoT requested TRAI to provide its Recommendations on administrative allotment of spectrum to Indian Railways and the quantum, price, appropriate frequency band (including 450-470 MHz band) and any other related issue.

2. In this regard, a Consultation Paper (CP) on 'Allotment of spectrum to Indian Railways for Public Safety and Security services' was issued on 24th June 2019. Comments were received from 12 stakeholders and counter comments were received from two stakeholders. An Open House Discussion (OHD) was conducted on 26th August 2019 in New Delhi.

3. Based on the comments/inputs received from the stakeholders and on its own analysis, TRAI has finalized its Recommendations on 'Allotment of spectrum to Indian Railways for Public Safety and Security services'. The same is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

Encl: As above


(S.K. Gupta)
Secretary, TRAI
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